GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:1679
ANSWERED ON:10.08.2011
UNDERGROUND COAL GASIFICATION
Jardosh Smt. Darshana Vikram;Naranbhai Shri Kachhadia;Patil Shri C. R. ;Pratapsinh Shri Chauhan Prabhatsinh

Will the Minister of COAL be pleased to state:

- (a) whether the State Government of Gujarat has recommended the proposal of M/s Gujarat Industries Power Company Limited for allocation of South of Rajpardi block in Gujarat for its underground coal gasification project with Oil and Natural Gas Corporation under State PSU's dispensation;
- (b) if so, the details thereof; and
- (c) the time by which the said proposal is likely to be cleared/approved by the Union Government?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL(SHRI PRATIK PRAKASHBAPU PATIL)

- (a): The Government has received a request from M/s Gujarat Industries Power Company Limited (GIPCL) for allocation of South of Rajpardi Block in Gujarat for Underground Coal Gasification project with Oil and Natural Gas Corporation (ONGC).
- (b) & (c): Identification and allocation of coal blocks for specified end uses is an on-going process and as and when the coal blocks are identified and earmarked for allocation, the same are considered for allocation. At present, no coal/lignite blocks are on offer for allocation for Underground Coal Gasification.